

29
**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

IA 205/2017 With C.P. No. 36/441/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.07.2017**

Name of the Company: Haldyn Glass Ltd.

Section of the Companies Act: Section 441 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	ASHISH C DOSHI	PCS	Applicants	
2.				

ORDER

Learned PCS Mr. Ashish Doshi present for Applicants/ Original Petitioner.

This Application is filed to condone the delay in depositing the amount for compounding as ordered by this Tribunal on 01.06.2017.

It is stated that delay is on the assumption that the Registry is not functioning during vacation in the month of June, 2017. The reason stated is sufficient reason.

Amount deposited in compliance of the order dated 01.06.2017. Inform ROC accordingly.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 24th day of July, 2017.